

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

**DATED: ALLAHABAD: December 03, 2016**

**No. 1633 / Admin. (Services)/2016**

Pursuant to Government Office Memo No. 475/II-4-2016-15(1)/2004 dated 30.11.2016, Sri **Vinod Kumar Singh-IV**, Presiding Officer, Nagar Mahapalika (Nagar Nigam) Tribunal, Kanpur is also posted as Additional District & Sessions Judge, Kanpur Nagar.

**BY ORDER OF THE COURT,**

sd/-

**(RAJIV SHARMA)**

**I/c REGISTRAR GENERAL**

**No. 641 / Admin. (Services)/2016, Dated: Allahabad: December 03, 2016**

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001
2. The Pramukh Sachiv, Niyukti, Uttar Pradesh. Shasan, Lucknow .
3. The Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Pramukh Sachiv, Nagar Vikas Vibhag, Uttar Pradesh Shasan, Lucknow.
5. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
6. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
7. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
8. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad. (Information available on E-mail).

The Officer mentioned above shall proceed to take over charge of his new posting immediately and taking over charge certificate may kindly be sent to the Section Officer (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

The officer shall also mention therein personal ID no. allotted by the Court on the charge certificate.

9. Sri Vinod Kumar Singh-IV, Presiding Officer Nagar Mahapalika (Nagar Nigam), Kanpur (Copy of Government Office Memo dated 30.11.2016 are enclosed)

Pursuant to Government Office Memo dated 30.11.2016, you shall perform work as Additional District & Sessions Judge, Kanpur Nagar **four (04) days** in a week and on every **Monday & Thursday** as Presiding Officer, Nagar Mahapalika (Nagar Nigam) Tribunal, Kanpur Nagar.

You shall proceed to take over charge of new posting immediately and taking over charge certificate may kindly be sent to the Section Officer (Services), High Court, Allahabad forthwith.

10. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
11. The Nagar Ayukta, Nagar Mahapalika (Nagar Nigam), Kanpur Nagar (Copy of Government Office Memo dated 30.11.2016 are enclosed)
12. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
13. The Registrar (Judicial) (Budget), High Court, Allahabad.
14. The Joint Registrar(Judicial) (Confidential), High Court, Allahabad.
15. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad.
16. The Officer On Special Duty(Judicial) (Incharge Computers)/ Incharge Computer Centre, High Court, Allahabad.
17. The Deputy Registrar (G), High Court, Allahabad.
18. The Deputy Registrar (Budget), High Court, Allahabad.
19. The Deputy Registrar (Admin.), High Court, Allahabad

20. The Section Officer (Admin. A-2 Section), High Court, Allahabad.
21. The Section Officer (Admin. A-3 Section), High Court, Allahabad.
22. The Section Officer (Admin. C Section), High Court, Allahabad.
23. The Section Officer (Conf. 'B' Section), High Court, Allahabad.
24. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
25. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

**BY ORDER OF THE COURT,**

sd/-

**(ATUL SRIVASTAVA)**

**JOINT REGISTRAR (JUDICIAL) (SERVICES)**